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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/703/IB/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : R. INDERJITH
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

SITAHUL THOMAS, K.A.

ADVOCATE
for Petitioner



AVINASH KRISHNAN KAVI
for C. P. SURANA

ADVOCATE for
Respondent



ORDER

Representing counsel for petitioner present stating that the counsel on record could not attend the Tribunal today due to personal inconvenience. Counsel for respondent present and filed written submissions. Representing counsel for petitioner prayed for time to file reply. Time is enlarged at request. Put up on 22.02.2018.

- sd -

(S VIJAYARAGHAVAN)
Member (Technical)

- sd -

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc